

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 9430 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Baksa, Mushalpur

Dated Guwahati, the 03rd, November, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ/BAK/2022/4800 dated 26.10.2022

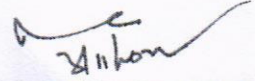
Sir,


With reference to the above, I am directed to inform you that Shri Achyutananda Saikia, Addl. Chief Judicial Magistrate, Baksa, Mushalpur has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) tentatively from 23.12.2022 to 31.12.2022 to visit Goa via Kolkata along with his wife Smti Gayatri Saikia and minor daughter Miss Divyangi Kashyap and minor son Shri Bidyarth Kashyap, by the shortest possible route, as per existing Rules.

Shri Saikia may be informed accordingly.

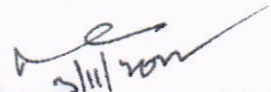
Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 9431-9434 /A, dated 03/11/22 
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Achyutananda Saikia, Addl. Chief Judicial Magistrate, Baksa, Mushalpur for information with reference to his letter dated 21.10.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)